

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:4892
ANSWERED ON:23.04.2015
FUNDS UNDER NRDWP
Chandrappa Shri B.N.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government proposes to allocate additional funds under the Drinking Water and Sanitation Schemes to the States and if so, the details thereof;
- (b) whether a number of schemes/ projects are pending in some States due to non-availability of sufficient funds with them to provide drinking water particularly to the proposed educational institutions for girls and if so, the details thereof and the reaction of the Government thereto;
- (c) whether there is an acute shortage of drinking water in the backward rural areas of the country; and
- (d) the steps being taken by the Government to provide drinking water and water for sanitation purposes to such areas across the country along with the funds allocated/released for the purpose during the Twelfth Five Year Plan period, year and State/UT-wise?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

(a) No Madam. Under National Rural Drinking Water Programme (NRDWP) the States may get additional/third instalment of funds over and above their normal allocation in a year at the end of the financial year from the available unspent funds under the programme, based on the good spending capacity of the State. Under Sanitation programme, funds are released to the States as per the progress of implementation of programme and utilization of funds.

(b) Under National Rural Drinking Water Programme (NRDWP), project wise funds are not released to the States and States have been given freedom to select the scheme to be implemented after approval of State Level Scheme Sanctioning Committee (SLSSC). Funds are not separately earmarked for providing drinking water to educational institutes for girls. Prior to 2007 the States/UTs could provide drinking water supply facilities to schools by utilising the funds released to them by this Ministry. After that the responsibility to provide drinking water to the schools including proposed educational institutions for girls lies with the Ministry of Human Resources Development under SarvaSikshaAbhiyan.

(c) Ministry does not maintain the data for backward areas. However, the current status in respect of Rural Water Supply in Scheduled Castes and Scheduled Tribes dominated habitations is at Annexure-I. In partially covered habitations, the population are not getting water as per norm of 40 litres per capita per day (lpcd).

(d) Under the NRDWP, out of the total allocation for the programme, 22% is earmarked for the Scheduled Caste Sub Plan and 10% for the Tribal Sub-Plan. These backward areas of the country are being given preference for coverage under the programme. The details of funds allocated and released during Twelfth Five Year Plan period, Year and State/UT-wise are at Annexure-II.

In order to make provision for water for sanitation purposes, under the newly-launched Swachh Bharat Mission, the incentive for individual latrine has been raised by Rs.2000 (from Rs.10,000 to Rs.12,000 for all Below Poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

The State-wise and year-wise Central funds released during 12th Plan under Swachh Bharat Mission (Gramin) is at Annexure-III.